
17. A Banyan grove containing traces of ancient building, Amavey, Ballia

(Lucknow Circle)

18. Closed Cemetery, Katra Naka, Banda

19. Gunner Burkill's Tomb, Mehroni, Lalitpur

20. Three Tomb, Lucknow-Faizabad Road, Lucknow

21. Cemeteries at miles 6 and 7, Jahraila Road, Lucknow

22. Cemetery at Gaughat, Lucknow

23. Large ruined site called Sandi-Khera, Pali, Shahabad, Hardoi

West Bengal (Kolkata Circle)

24. Ruins of fort, Bamanpukur, Nadia

Protected monuments, temples and forts in Kerala

2696. Dr. T.N. SEEMA: Will the Minister of CULTURE be pleased to state:

(a) the details of protected monuments, temples and forts in each of the States of the country including those in Kerala, lying in dilapidated condition due to lack of proper maintenance along with the State/UT-wise and monument-wise action proposed to be taken for restoration of these monuments including in Telangana and Andhra Pradesh;

(b) whether Government has failed to monitor and take suitable action for finalising the National Conservation Policy for centrally protected monuments;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the concrete steps taken by Government to promote tourism by preserving/restoring these monuments for tourist attraction?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Conservation work of the protected monuments in the country including those in Kerala, Telangana and Andhra Pradesh, is attended regularly by the Archaeological Survey of India (ASI), as per requirements of different sites and availability of resources, and they are in a fairly good state of preservation.

(b) and (c) No Sir. National Policy for Conservation of the Ancient Monuments, Archaeological sites and Remains, protected by the ASI, has already been prepared and implemented. The main features of the policy are conservation principles approach,

encouragement of traditional skills and crafts, capacity building, outreach programmes, visitor management, illumination, community participation, disaster management etc.

(d) The protected monuments are preserved well with essential public amenities etc. to promote tourism.

Missing children in the capital

2697. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of children going missing in the national capital has increased in the last two years; and

(b) if so, the details thereof and the efficient steps being taken to protect the children in the capital city of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per Delhi Police, during the years 2012, 2013 and 2014 (upto 31.10.2014), a total number of 5284, 7235, 6460 children respectively were reported missing in Delhi. The details of missing children as reported to Delhi Police along with information on traced and untraced children (Gender-wise) during the years, 2012, 2013 and 2014 (upto 31.10.2014) are given in Statement (*See below*).

The following steps have been taken to protect the children in the capital city of Delhi:

Delhi Police has also established Anti-Human Trafficking Unit (AHTUs) in each district and in Crime Branch and has formulated Standard Operating Procedure (SOP) in respect of missing children, which mandates prompt registration of FIRs in respect of missing children. The information about missing children is uploaded on Zonal Integrated Police Network (ZIPNET) immediately. The Ministry of Women and Child Development has also launched a website www.trackthechild.nic.in on all India basis for matching the information of missing and recovered children. PEHCHAAN scheme of Delhi Police is used in areas where maximum children are reported missing. District Missing Persons Unit (DMPU) at the District level and Missing Persons Squad for the whole of Delhi under Crime Branch continuously monitor the cases of missing children. A Juvenile Welfare Officers (JWO) is appointed in all police stations.